



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.04.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 07.04.2025, 08.04.2025 & 09.04.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of 2023	Regional Provident Fund Commissioner Vs. Kuldeep Verma	Kaushik Kumar Dey	Rahul Sharma
2.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023  <b>Part Heard</b>	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)  <b>With</b>	Rishi Singhal	Zoheb Hossain Ravi Prakash
3.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023  <b>Part Heard</b>	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Ravi Prakash Aman Rewaria Ajtu Khandelwal
4.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023  <b>Part Heard</b>	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	Rohan Batra	Zoheb Hossain Vivek Gurnani Farheen Penwale

<p><b>5.</b></p>	<p>Comp. App. (AT) No. 161 of 2024 &amp; I.A. No. 3701, 3702, 3703, 3852, 4305, 5932 of 2024</p> <p><b>(With Defects)</b></p>	<p>Satya Prakash Bagla &amp; Anr. Vs. Mrs. Kanta Agarwala &amp; Ors.</p> <p><b>With</b></p>	<p>NPS Chawla</p>	<p>Anushka Shah Manyaa chandok- R1&amp;2 Dhruv Chawla Ayush A Karl P- R5 Dhruv Chawla- R6 Annirudh Sharma Shikar Gupta- R10</p>
<p><b>6.</b></p>	<p>Comp. App. (AT) No. 162 of 2024 &amp; I.A. No. 3718, 3719, 3720 of 2024</p> <p><b>(With Defects)</b></p>	<p>Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors.</p> <p><b>With</b></p>	<p>Aditya Rathee</p>	<p>Sandeep Sethi Sidhant Kumar Eksha Kashyap- R2&amp;3 Ayush Agarwal Karl PRustomkhan R6 Aadhya Shrotriya- R7 Samaya Khanna- R8,10</p>
<p><b>7.</b></p>	<p>Contempt Case (AT) No. 17 of 2024 in Comp. App. (AT) No. 161 of 2024</p>	<p>Satya Prakash Bagla &amp; Anr. Vs. Kanta Agarwala &amp; Ors.</p>	<p>Sidhant Kumar</p>	<p>Anirudh Sharma Sonali Sidhant Kumar Sidharth Luthra Dhurv Chawla Sambit Nanda</p>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar